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SLP(C)No. 9895 OF 2000
ITEM No.62

Court No.10

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.9895/2000

(From the judgement and order dated 09/02/2000 in LPA 386/98
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

PRATAP SINGH

Petitioner (s)

VERSUS

STATE OF HARYANA & ORS.
(With prayer for interim relief)
With
SLP(C)No.10512/2000

Respondent (s)

(with prayer for interim relief)

Date : 16/08/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Petitioner (s) Mr. PP Rao, Sr. Adv.
in SLP(C) 9895/00 Mr. BS Billowria, Adv.
Mr. Dinesh Kumar Garg,Adv.

SLP(C) 10512/00 Mr. BS Billowria, Adv.
Mr. Dinesh Kumar Garg,Adv.

For Res Nos.4,8 & 9 Mr. MS Ganesh, Sr. Adv.
Mr. Satya Mitra Garg,Adv.

for Har. Public Mr. Balbir Singh Gupta,Adv.
Service Commission

State of Haryana Mrs. Raj Rani Dhanda, Adv. for
Mr. J.P. Dhanda,Adv.

Mr. Prem Malhotra, Adv. (NP)

Mr. Himanshu Shekhar, Adv. (NP)

Res. No.6 Mr. A Sharan, Sr. Adv.
Mr. S Chandra Shekhar, Adv.
Mr. Amit Tiwary, Adv.
Mr. Amit Kumar, Adv.
Mrs. Madhu Sharan, Adv.

UPON hearing counsel the Court made the following
O R D E R

...L.....I.....T.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Mr. PP Rao, learned counsel for the petitioner (in
...2/-

SLP(C) 9895/00) started his arguments at 1.05 p.m. and concluded at 1.35 p.m. Thereafter Mr. DK Garg, learned counsel for the petitioner (in SLP(C) 10512/00) started his arguments and concluded at 1.40 p.m. Thereafter Mr. MS Ganesh, learned senior counsel for the respondents started his arguments and concluded at 1.55 p.m. Thereafter Mr. A. Sharan, learned counsel for the respondent No.6 started his arguments and submitted upto 2.00 p.m. Thereafter Mr. Balbir Singh Gupta, learned counsel for the Haryana Public Service Commission made his submissions for a few minutes.

Arguments concluded.
Judgment reserved.

.SP1

(D.L. Chugh)
Court Master

(K.K. Chadha)
Court Master

.PA

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(D.L. Chugh)
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LIST OF BOOKS REFERRED@@
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1. 2001 (4) SCC 734 @ 735
2. 1989 (3) SCC 93 @ 97